

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.3210  
ANSWERED ON 21.12.2023**

**ELECTRIFICATION OF HOUSEHOLDS**

**3210. SHRI NALIN KUMAR KATEEL:  
SHRI D.K. SURESH:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the details of schemes being implemented by the Government to provide last mile electrical connectivity and to ensure electrification of all rural and urban households, scheme-wise;**
- (b) the total number of households electrified under various schemes during the last five years and the current year, State/UT and year-wise;**
- (c) whether the Government proposes to provide solar energy systems to electrify every households in the country; and**
- (d) if so, the details thereof?**

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

**(a) & (b) : The Government of India implemented Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) to strengthen the distribution system. Subsequently, Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya) was launched by Government of India in October, 2017 with the objective to achieve universal household electrification throughout the country. Under this scheme, electricity connections were provided to all willing un-electrified households in rural areas and all willing poor un-electrified households in urban areas. The electrification was carried out by State DISCOMs/Power Departments with funds provided by the Central Government under the Scheme. After electrification, the State DISCOMs/Power Departments were asked to certify that all willing un-electrified households were electrified. All the participating States certified that they have electrified all willing un-electrified households. A total of 2.86 crore households were provided electricity connection up-to 31.03.2022. The state wise details of number of household covered during the last 5 years are at Annexure. Both the above mentioned schemes SAUBHAGYA and DDUGJY have been closed on 31.03.2022.**

The construction of new houses is a dynamic and continuous process. The Central Government in line with its commitment, is further supporting States under the ongoing Revamped Distribution Sector Scheme (RDSS) for electrification of any left-out households, which existed before 31.03.2019 (period of execution of SAUBHAGYA) but were somehow missed out by the DISCOMs. Till date, the approval has been accorded for around 4.96 Lakh left-out households for electrification for the State of Rajasthan, Uttar Pradesh and Andhra Pradesh. The details in this regard are as given below:

State	No. of HHs Proposed	Approved Cost (Rs. in Cr.)
Rajasthan	1,90,959	459.18
Uttar Pradesh	2,99,546	338.46
Andhra Pradesh	5,577	16.00

(c) & (d) : Under Off-grid & Decentralized Solar PV Applications Programme Phase-II, which was under implementation till 31.3.2017, the Ministry of New and Renewable Energy was providing financial support for electrification of Households through off-grid solar systems. Later, considering that Government targeted to electrify all villages in the country under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) Scheme, and household electrification is targeted under Pradhan Mantri Sahaj Bijli Har Ghar Yojana - Saubhagya scheme, the financial support for electrification of HHs through off-grid solar systems was discontinued under Off-grid & Decentralized Solar PV Applications Programme Phase-III of MNRE.

Recently, the Union Cabinet on 29.11.2023, approved Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) with total outlay of Rs. 24,104 crores (Central Share: Rs. 15,336 crore and State Share: Rs.8,768 crore) to focus on eleven critical interventions through nine-line Ministries for implementation. The Mission, inter-alia, covers electrification of one lakh un-electrified households through off-grid solar systems in Particularly Vulnerable Tribal Groups (PVTG) areas located in 18 States namely Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Odisha, Rajasthan, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand and West Bengal, and UT of Andaman & Nicobar, where electricity supply through the grid is not techno-economically feasible. The New Solar Power Scheme under the Mission to be implemented by MNRE, has provision of providing solar off-grid systems or Solar mini grid for electrification of PVTG HHs at the rate of Rs. 50000 per Household or as per actual cost.

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**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 3210 ANSWERED IN THE LOK SABHA ON 21.12.2023**

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**State-wise electrification of households during the last 5 years, since launch of Saubhagya Scheme including Additional Households covered under DDUGJY**

Sl. No.	Name of the States	No of Households electrified from 11.10.2017 to 31.03.2019 as per Saubhagya Portal	Additional Sanction allowed under Saubhagya		Further Additional Households sanctioned under DDUGJY		Grand Total(A+B)
			No of Households reported electrified from 01.04.2019 to 31.03.2021	Total HHs electrified as on 31.03.2021 (A)	Households Sanctioned during 2021-22	Households electrified (as on 31.03.2022) (B)	
1	Andhra Pradesh*	1,81,930	0	1,81,930			1,81,930
2	Arunachal Pradesh	47,089	0	47,089	7859	0	47,089
3	Assam	17,45,149	2,00,000	19,45,149	480249	381507	23,26,656
4	Bihar	32,59,041	0	32,59,041			32,59,041
5	Chhattisgarh	7,49,397	40,394	7,89,791	21981	2577	7,92,368
6	Gujarat*	41,317	0	41,317			41,317
7	Haryana	54,681	0	54,681			54,681
8	Himachal Pradesh	12,891	0	12,891			12,891
9	Jammu & Kashmir	3,77,045	0	3,77,045			3,77,045
10	Jharkhand	15,30,708	2,00,000	17,30,708			17,30,708
11	Karnataka	3,56,974	26,824	3,83,798			3,83,798
12	Ladakh	10,456	0	10,456			10,456
13	Madhya Pradesh	19,84,264	0	19,84,264	99722	0	19,84,264
14	Maharashtra	15,17,922	0	15,17,922			15,17,922
15	Manipur	1,02,748	5,367	1,08,115	21135	0	1,08,115
16	Meghalaya	1,99,839	0	1,99,839	420	401	2,00,240
17	Mizoram	27,970	0	27,970			27,970
18	Nagaland	1,32,507	0	1,32,507	7009	7009	1,39,516
19	Odisha	24,52,444	0	24,52,444			24,52,444
20	Puducherry*	912	0	912			912
21	Punjab	3,477	0	3,477			3,477
22	Rajasthan	18,62,736	2,12,786	20,75,522	210843	52206	21,27,728
23	Sikkim	14,900	0	14,900			14,900
24	Tamil Nadu*	2,170	0	2,170			2,170
25	Telangana	5,15,084	0	5,15,084			5,15,084
26	Tripura	1,39,090	0	1,39,090			1,39,090
27	Uttar Pradesh	79,80,568	12,00,003	91,80,571	334652	0	91,80,571
28	Uttarakhand	2,48,751	0	2,48,751			2,48,751
29	West Bengal	7,32,290	0	7,32,290			7,32,290
	<b>Total</b>	<b>2,62,84,350</b>	<b>18,85,374</b>	<b>2,81,69,724</b>	<b>11,83,870</b>	<b>4,43,700</b>	<b>2,86,13,424</b>

\* Not funded under Saubhagya

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